

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**


**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**

**PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**



**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.12.2017 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 221/9 /HDB/2017
NAME OF THE COMPANY	MPR Refractories Ltd
NAME OF THE PETITIONER(S)	Komal Atomizer Pvt Ltd
NAME OF THE RESPONDENT(S)	MPR Refractories Ltd
UNDER SECTION	9 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Ibrahim Merchant	Advocate	9819708987	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Malla Rao	Advocate	9848011772	
K. Shasidhar	Advocate	9848051273	

Heard Mr. Ibrahim Merchant, learned counsel for the Petitioner and Mr. S. Malla Rao, and K. Shasidhar, learned counsels for the Respondent.

Ld. Counsel for the petitioner is permitted to file an additional reply. Post the case on 10.01.2018.

  
**MEMBER (TECHNICAL)**

  
**MEMBER (JUDICIAL)**